COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 207 OF 2017 & IA NO. 791 OF 2017

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Sri Murrali M. Baaladev Appellant(s)

Vs.

The Karnataka Renewable Energy Development Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) : -

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file affidavit of service.

List the matter on 15.11.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt